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O.A.No. 35 of 2005

Order dated 11-07-2006.

Seeking employment assistance on compassionate grounds, the Applicants have filed this Original Application under section 19 of the Administrative Tribunals Act, 1985.

Today by producing a copy of the letter dated 22-03-2006 of the Divisional Railway Manager Mr. C.R. Mishra learned Counsel appearing for the Railways/Respondents has submitted that as the matter is under active consideration of the competent authority one month more time may be allowed to the Respondents to have their final say in the matter. Mr. S.B. Jena, learned counsel appearing for the Applicant has no objection to this. In this view of the matter, this Original Application is disposed of with direction to the Respondents to take a final view on the grievance of the Applicant keeping in view the guidelines under Annexure-A/6 within a period of thirty days from the date of communication of this order . No costs.

B.B.M/2
(B.B.MISHRA)
MEMBER(ADMN.)